a single agency a decision was taken in May, 1994 to entrust the entire cargo han dling operations at Bombay Airport to International Airports Authority w.e.f. 15-6-94. Implementaion of the decision was, however, deferred subsequently.

(c) and (d) The Air India Employees Guild was of the view that the proposed entrusting of entire cargo handling operations to IAAI would adversely affect the interest of employees of Air India Limit-ted.

(e) and (f) With the decision to defer proposed handing over of entire cargo handling activities at Bombay Airport to International Airports Authority of India, the Guild did not resort to any industrial action and there has been not disruption in the working of cargo terminal at Bombay Airport.

International Medical Commissio's on the Spot Study at Bhopal

*70. SHRI RAMACHANDRAN PILLAI:
SHRI M. A. BABY:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government's attention has been drawn to the letter from International Medical Commission on Bhopal to the CEO of Union Carbide after the Commission's on the spot study at Bhopal; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAK-HAN SINGH YADAV): (a) and (b) Government has not received a copy of the said letter.

उत्तर प्रदेश में सरकारी क्षेत्र के उपक्रमों का कार्य निष्पादन

*71. मौलाना ओबेदुल्ला खान आज़मी : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश स्थित केन्द्रीय सरकार के सरकारी क्षेत्र के प्रत्येक उपक्रम में अब तक किए गए कुल निवेश का ब्यौरा क्या है ;

(ख) इन उपक्रमों का वार्षिक उत्पादन कितना है और इनको गत तीन वर्षों के दौरान कितना-कितना लाभ अथवा घाटा हुआ ;

(ग) क्या सरकार इनमें से किसी उपक्रम को निजी क्षेत्र को सौंपने का विचार रखती है ; और

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है

उद्योग मंत्रालय में राज्य मंत्री (श्रीमती कृष्णा साही) : (क) और (ख) 31.3.1993 तक केन्द्रीय सरकारी क्षेत्र के 17 उपक्रमों के पंजीकृत कार्यालय उत्तर प्रदेश राज्य में अवस्थित थे। सरकारी क्षेत्र के प्रत्येक उपक्रम में किए गए पूंजीनिवेश, उनके कुल कारोबार तथा विगत तीन वर्ष के दौरान प्रत्येक उपक्रम द्वारा अर्जित निवल लाभ/उठाये गए घाटे का ब्यौरा संलग्न विवरण में दिया गया है। (नीचे देखिए)

(ग) और (घ) ऐसा कोई निर्णय नहीं किया गया है।